

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH AT CHENNAI  
O.A.No.46 of 2022**

**IN THE MATTER OF:**

Sri Perala Shekhar Rao.

...Appellants

-Versus-

Union Of India And Others

...Respondents

Report of 4th, 5th, 7th & 9th Respondents filed by  
Mines and Geology Department Pg No - 1 to15

Place:Chennai  
Date:02.12.2024



Counsel for 4th,5th,7th &9th Respondents  
Mrs.H.Yasmmeen Ali

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (SZ), CHENNAI  
O.A NO.46 OF 2022

SRI PERALA SHEKAR RAO

....APPLICANT

VS

UNION OF INDIA AND OTHERS

...RESPONDENTS

**REPORT FILED BY 3<sup>RD</sup>, 5<sup>TH</sup>, 7<sup>TH</sup> AND 9<sup>TH</sup> RESPONDENT**

It is submitted that the Hon`ble NGT Chennai in its order dt. 19-04-2022 directed that a Senior Officer from each of the Department viz., SEIAA, TSPCB, District Collector, Mines and Geology, Agriculture to inspect the subject quarries as mentioned in the O.A and to file an individual report within the time given. It is submitted that in compliance of the Hon`ble NGT orders, the District Collector, Karimnagar vide Rc.No.CC/WP/117/2022, dt. 06-05-2022 has constituted a team of Respondent Departments as follows:

Sl. No	Name of the Department	Designated officer for field inspection
1	Mines and Geology	Asst. Director
2	Agriculture Department	Joint Director
3	Pollution Control Board	Environmental Engineer
4	Ground Water Department	Dy. Director
5	Health Department	District Medical and Health Officer.
6	Revenue Department	A.D, Survey and Land Records

Further, it is submitted that as per G.O.Ms.No. 225, dt. 11-10-2016 Revenue (D.A.CMRF) Department, Government of Telangana bifurcation of erstwhile Karimnagar District has divided into 4 district i.e., 1) Karimnagar, 2) Rajanna Sircilla, 3) Peddapally and 4) Jagithyal. The existing quarry leases as follows.

**1. Karimnagar Dsitrict.**

Sl.No.	Mineral	No. of leases	Extent
1	Colour Granite	292	962.218
2	Stone & Metal	31	57.44
3	Quartz	1	1.31
	<b>Total</b>	<b>324</b>	<b>1020.968</b>

**2. Rajanna Sircilla Dsitrict.**

Sl.No.	Mineral	No. of leases	Extent
1	Colour Granite	40	97.95
2	Stone & Metal	17	72.32
	<b>Total</b>	<b>57</b>	<b>161.27</b>

**3. Peddapally Dsitrict.**

Sl.No.	Mineral	No. of leases	Extent
	<b>Mining Leases</b>		

1	Coal	3	8074
2	Coal and Additional Minerals stowing sand included	1	6848
3	Stowing Sand	1	291.957
4	Lime Stone	2	482.53
	<b>Total</b>	<b>7</b>	<b>15696.487</b>
	Quarry leases		
1	Colour Granite	40	149.863
2	Building Stone & Road Metal	44	84.342
	<b>Total</b>	<b>84</b>	<b>234.205</b>

#### 4. Jagithyal Dsistrict.

Sl.No.	Mineral	No. of leases	Extent
1	Black Granite	1	14.00
2	Colour Granite	42	238.472
3	Stone & Metal	22	60.464
	<b>Total</b>	<b>65</b>	<b>312.936</b>

The following observations were noticed by the members of joint inspection team.

1. All the quarries are possessing valid Environmental Clearance issued by the competent authority i.e., SEIAA. The details are given below.

Sl. No.	Name of the lessee	Location			Extent (Hect.)	Lease period	Environmental Clearance No. & Date	Remarks
		Sy.No.	Village	Mandla				
1	M/s. Swetha Granites	1160	Gattubuthkur	Gangadhara	4.650	09-09-2005 To 08-09-2025	<p>Transferred to M/s. Mahalaxmi Granites vide DM&amp;G, Hyd Procs.No. 3867/R1-3/2018, dated 16-07-2018.</p> <p>SEIAA/AP/KRM-31/2012-5574,DT.26-02-2013</p> <p><b>Validity:</b> 20 years or expiry date of mine lease period i.e., 08-09-2025 issued by the Govt which ever is earlier.</p> <p><b>Inspected on</b> <b>17-05-2022 &amp; 21-03-2024</b> <b>No encroachment, dupms are with in the leased area and quarry operation are stopped since February,2022.</b></p>	DGPS survey completed. No encroachment were noticed. At present quarry lease non working.

2	M/s. Swetha Granites	1160	Gattubuthkur	Gangadhara	1.300	09-01-2008 To 08-08-2028	Tranferred to M/s. Mahalaxmi Granites vide DM&G, Hyd Procs.No. 3876/R1-3/2018, dated 16-07-2018. SEIAA/AP/KRM-26/2012-5520,DT.26-02-2013 <b>Validity:</b> 20 years or expiry date of mine lease period i.e., 08-08-2028 issued by the Govt which ever is earlier. <b>Inspected on 17-05-2022 &amp; 21-03-2024</b> <b>No encroachment, dupms are with in the leased area and quarry operation are stopped since February,2022.</b>	Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease non working
3	M/s. Swetha Granites	104	Baddipally	Kothapally	4.200	26-03-2010 To 25-03-2030	SEIAA/AP/KRM/-55/2012-3985,DT.29-11-2012 <b>Validity:</b> 20 years or expiry date of mine lease period i.e., 25-03-2030 issued by the Govt which ever is earlier. <b>Inspection on 03-08-2022</b> At the time of inspection it is observed that there are no dumps and no enchroachmentns are noticed in the quarry lease area.	Lease was determined by the DM&G, Hyd on 18-06-2024
4	M/s. Swetha Granites	94/A	Odyaram	Gangadhara	1.440	29-10-2010 To 28-10-2030	SEIAA/TS/KRM-17/2015-631,DT.03-07-2015 <b>Validity:</b> 05 years or expiry date of mine lease period i.e., 28-10-2030 issued by the Govt which ever is earlier. <b>Inspection on 03-08-2022 &amp; 17-05-2024</b> At the time of inspection it is observed that there are no dumps and no enchroachmentns are noticed in the quarry lease area.	Non working and determination proposals submitted to DM&G, Hyd
5	M/s. Swetha Granites	169 , 170, 177,178, 179	Odyaram	Gangadhara	9.267	27-12-2013 To 26-12-2033	SEIAA/AP/KRMR-349/2013-3948, DT. 03-10-2013 <b>Validity:</b> 20 years or expiry date of mine lease period i.e., 02-10-2033 issued by the Govt which ever is earlier. <b>Inspected on 11-05-2022 &amp; 17-05-2024</b> <b>No encroachment, dupms are with in the leased area and quarry operation are stopped since February,2022.</b>	Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease is non working
6	M/s. Swetha Granites	451, 452, 453, 463, 464, 465 & 466	Nagulamalyal	Kothapally	3.814	25-10-2013 To 24-10-2033	SEIAA/AP/KRMR-2013-2478, DT. 10-07-2013 <b>Validity:</b> 20 years or expiry date of mine lease period i.e., 09-07-2033 issued by the Govt which ever is earlier. <b>Inspection on 04-08-2022 &amp; 12-08-2024</b> At the time of inspection it is observed that the quarry lease area is water logged.	Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease is non working
7	M/s. Swetha Granites	168	Odyaram	Gangadhara	0.967	03-07-2007 To 02-07-	SEIAA/AP/KRM-29/2012-3980, dt. 29-11-2012 <b>Validity:</b> 20 years or expiry date of	Non working DGPS/ETS survey completed.

						2027	mine lease period i.e., 02-07-2027 issued by the Govt which ever is earlier. <b>Inspected on 11-05-2022 &amp; 17-05-2024</b> <b>No encroachment, dupms are with in the leased area and quarry operation are stopped since February,2022.</b>	Reports are awaited. At present quarry lease is working
8	M/s. Swetha Granites	1174	Gattubuthkur	Gangadhara	1.610	26-03-2010 To 25-03-2030	Tranferred to M/s. Mahalaxmi Granites vide DM&G, Hyd Procs.No. 3864/R1-3/2018, dated 16-07-2018. SEIAA/AP/KRM-25/12-5521, DT. 26-02-2013 <b>Validity:</b> 20 years or expiry date of mine lease period i.e., 25-03-2030 issued by the Govt which ever is earlier. <b>Inspected on 17-05-2022 &amp; 06-05-2024</b> <b>No encroachment, dupms are with in the leased area and quarry operation are stopped since February, 2022.</b>	Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease is working
9	M/s. Swetha granites	278	Asifnagar	Kothapally	1.350	01-12-2006 To 31-11-2026	SEIAA/AP/KRM-33/2012-3984,DT.29-11-2012 <b>Validity:</b> 20 years or expiry date of mine lease period i.e., 28-11-2032 issued by the Govt which ever is earlier. <b>Inspection on 03-08-2022 &amp; 05-06-2024</b> At the time of inspection it is observed that there are no dumps and no enchroachment are noticed in the quarry lease area.	Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease is non working
10	M/s. Swetha Granites	452	Nagulamalyal	Kothapally	1.000	26-06-2003 To 25-06-2023	SEIAA/AP/KRM-27/2012-3983,DT.29-11-2012 <b>Validity:</b> 20 years or expiry date of mine lease period i.e. 25-06-2023 issued by the Govt which ever is earlier. <b>Inspection on 03-08-2022 &amp; 12-08-2024</b> At the time of inspection it is observed that the quarry lease area is water logged.	Non working
11	M/s. Swetha Granites	64, 65	B.B.Rajpally	Gollapally	20.00	Pertains to O/o. ADM&G, Jagithyal. Report is awaited.		
12	M/s. Swetha Granites	162 & 165	Odyaram	Gangadhara	1.000	31-10-2002 To 30-10-2022	SEIAA/AP/KRM-56/2012-3982,D T. 29-11-2012 <b>Validity:</b> 20 years or expiry date of mine lease period i.e., 30-10-2022 issued by the Govt which ever is earlier. <b>Inspected on 11-05-2022 &amp; 17-05-2024</b> <b>No encroachment, dupms are with in the leased area and quarry operation are stopped since February,2022.</b>	Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease is non working
13	M/s. Swetha Granites	168	Odyaram	Gangadhara	1.000	22-07-2002 To 21-07-2022	SEIAA/AP/KRM-34/2012-3978, dt. 29-11-2012 <b>Validity:</b> 20 years or expiry date of mine lease period i.e., 21-07-2022 issued by the Govt which ever is earlier.	Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease is

							<p><b>Inspected on 11-05-2022 &amp; 17-05-2024</b></p> <p><b>No encroachment, dupms are with in the leased area and quarry operation are stopped since February,2022.</b></p>	working
14	M/s. Swetha Granites	168	Odyaram	Gangadhara	0.200	16-01-2001 To 15-01-2021	<p>SEIAA/AP/KRM-58/2012-3979, dt. 29-11-2012</p> <p><b>Validity:</b> 20 years or expiry date of mine lease period i.e., 15-01-2021 issued by the Govt which ever is earlier.</p> <p><b>Inspected on 11-05-2022 &amp; 17-05-2024</b></p> <p><b>No encroachment, dupms are with in the leased area and quarry operation are stopped since February,2022.</b></p>	<p>Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease is non working</p>
15	M/s. Swetha Granites	106	Odyaram	Gangadhara	1.000	26-06-2003 To 25-06-2023	<p>SEIAA/AP/KRM-57/2012-3977, DT.29-11-2012</p> <p><b>Validity:</b> 20 years or expiry date of mine lease period i.e., 25-06-2023 issued by the Govt which ever is earlier.</p> <p><b>Inspected on 11-05-2022 &amp; 17-05-2024</b></p> <p><b>No encroachment, dupms are with in the leased area and quarry operation are stopped since February,2022.</b></p>	<p>Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease is working</p>
16	M/s. Swetha Granites	178	Odyaram	Gangadhara	1.000	01-12-2006 To 30-11-2026	<p>SEIAA/AP/KRM/30/2012-3981,DT.29-11-2012</p> <p><b>Validity:</b> 20 years or expiry date of mine lease period i.e., 30-11-2026 issued by the Govt which ever is earlier.</p>	<p>Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease is working</p>
17	M/s.Swetha Guptha	1160	Gattubuthkur	Gangadhara	2.674	19-11-2010 To 18-11-2030	<p>Tranferred to M/s. Manoj Granites vide DM&amp;G, Hyd Procs.No. 15205/R1-3/2017, dated 02-02-2018.</p> <p>SEIAA/TS/OL/KRM-59/2018-792, Dt. 26-04-2018</p> <p><b>Validity:</b> 20 years or expiry date of mine lease period i.e., 18-11-2030 issued by the Govt which ever is earlier.</p> <p><b>Inspected on 17-05-2022 &amp; 06-05-2024</b></p> <p><b>No encroachment, dupms are with in the leased area and quarry operation are stopped since February,2022.</b></p>	<p>Non working DGPS/ETS survey completed. Reports are awaited. At present quarry lease is non working</p>
18	M/s. Sandiya International Granites	500	Odela	Odela	1.580	29-10-2010 to 28-10-2030	<p>Belongs to Peddapally Dist. SEIAA/AP/KRM-378/2013-4871, Dt. 25.10.2013, Validity: (20) Years or the expiry date of mine lease period i.e., 28.10.2030 issued by the Govt. whichever is earlier.</p> <p><b>Inspected on 30-07-2022</b></p> <p>It is observed that there is no quarrying operations, no men and machinery noticed in quarry lease area. As per</p>	<p>Pertains to Peddapally District</p>

							enquiry the operations were stopped more than (4) years ago and also observed that there is no stock of Colour Granite blocks noticed in determined quarry lease area. Further it is observed that the Granite waste dumps falling within the determined quarry leased area.	
19	M/s. Sandiya International Granites	325, 326 & 327	Asifnagar	Kothapally	1.953	30-11-2007 To 29-11-2027	SEIAA/AP/KRM-141/2013-5452, dt. 26-02-2013 <b>Validity:</b> 20 years or expiry date of mine lease period i.e., 29-11-2027 issued by the Govt which ever is earlier. <b>Inspection on 03-08-2022 &amp; 13-08-2024</b>	Non working ID Blocked
20	M/s. Sandiya International Granites.	500	Odela	Odela	2.00	02-04-2007 to 31-08-2026	Belongs to Peddapally Dist. SEIAA/AP/KRM-377/2013-4860, Dt.25.10.2013, Validity: (20) Years or the expiry date of mine lease period i.e., 31.08.2026 issued by the Govt. whichever is earlier. <b>Inspection on 30-07-2022</b> It is observed that there is no quarrying operations, no men and machinery noticed in quarry lease area. As per enquiry the operations were stopped more than (4) years ago and also observed that there is no stock of Colour Granite blocks noticed in determined quarry lease area. Further it is observed that the Granite waste dumps falling within the determined quarry leased area.	Pertains to Peddapally District
21	M/s. Sandiya International Granites	596	Nagulamalyal	Kothapally	1.000	28-08-2009 To 27-08-2029	SEIAA/AP/KRMR-383/2013-5265, dt.25-10-2013 <b>Validity:</b> 20 years or expiry date of mine lease period i.e., 27-08-2029 issued by the Govt which ever is earlier. <b>Inspection on 03-08-2022 &amp; 28-06-2024</b>  At the time of inspection it is observed that dump is noticed in their patta land.	working
22	M/s. Sandiya International Granites	500	Odela	Odela	3.800	29-10-2010 to 28-10-2030	Belongs to Peddapally Dist. SEIAA/AP/KRM-144/2012-5481, Dt.26.02.2013, Validity: (20) Years or the expiry date of mine lease period i.e., 28.10.2030 issued by the Govt. whichever is earlier. <b>Inspection on 30-07-2022</b> It is observed that there is no quarrying operations, no men and machinery noticed in quarry lease area. As per enquiry the operations were stopped more than (4) years ago and also observed that there is no stock of Colour Granite blocks noticed in determined quarry lease area. Further it is observed that the Granite waste	Pertains to Peddapally District

							<p>dumps falling within the determined quarry leased area.</p>	
23	M/s. Sandiya International Granites	596	Nagulamalyal	Kothapally	2.570	28-08-2009 To 27-08-2029	<p>SEIAA/AP/KRM-213/2013-5722,DT.08-03-2013  <b>Validity:</b>  20 years or expiry date of mine lease period i.e., 27-08-2029 issued by the Govt which ever is earlier.  <b>Inspection on 03-08-2022 &amp; 28-06-2024</b></p> <p>At the time of inspection it is observed that dump is noticed in their patta land.</p>	Non Working ID blocked
24	M/s. Sandiya International Granites	500	Odela	Odela	2.00	29-10-2010 to 28-10-2030	<p>Belongs to Peddapally Dist. SEIAA/AP/KRM-376/2013-4872, Dt.25.10.2013, Validity: (20) Years or the expiry date of mine lease period i.e., 28.10.2030 issued by the Govt. whichever is earlier.  <b>Inspection on 30-07-2022</b></p> <p>It is observed that there is no quarrying operations, no men and machinery noticed in quarry lease area. As per enquiry the operations were stopped more than (4) years ago and also observed that there is no stock of Colour Granite blocks noticed in determined quarry lease area. Further it is observed that the Granite waste dumps falling within the determined quarry leased area.</p>	Pertains to Peddapally District
25	M/s. Sandiya International Granites	596	Nagulamalyal	Kothapally	2.000	28-08-2009 To 27-08-2029	<p>SEIAA/AP/KRMR-248/2013-807, dt.08-05-2013  <b>Validity:</b>  20 years or expiry date of mine lease period i.e., 27-08-2029 issued by the Govt which ever is earlier.  <b>Inspection on 03-08-2022 &amp; 28-06-2024</b></p> <p>At the time of inspection it is observed that dump is noticed in their patta land.</p>	Working
26	M/s. Sandiya International Granites	596	Nagulamalyal	Kothapally	5.300	04-02-2010 To 03-02-2030	<p>SEIAA/AP/KRM-286/2013-1589, dt.10-06-2013  <b>Validity:</b>  20 years or expiry date of mine lease period i.e., 03-02-2030 issued by the Govt which ever is earlier.  <b>Inspection on 03-08-2022 &amp; 28-06-2024</b></p> <p>At the time of inspection it is observed that dump is noticed in their patta land.</p>	Non working ID blocked
27	M/s. Sandiya International Granites	178	Edulagattepally	Manakondur	2.000	27-01-2011 To 26-01-2031	<p>Originally quarry granted to M/s.Aravind Granites vide DM&amp;G, Hyd Progs.No. 41682/R6-3/2009, dt. 08-12-2010.</p> <p>SEIAA/AP/KMRR/347/2013-3940,DT.03-10-2013  <b>Validity:</b>  20 years or expiry date of mine lease period i.e., 26-01-2031 issued by the Govt which ever is earlier.  <b>Inspection on 04-08-2022 &amp; 29-11-2024</b></p>	Non working ID Blocked

							At the time of inspection it is observed that there are no dumps and no encroachments are noticed in the quarry lease area.	
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2. Non working quarries are not operating due to slump in the market because of increase of vessel charges, Lock down in China, increase of fuel charges.
3. The Ground Water Department officials have taken the water samples at bore wells located near the quarries to estimate the quality of drinking water and the same is chemically analysed. The report of the Groud Water Department is as follows.
  - Odyaram Village water levels range – 6.50m to 8.52 m
  - Gattubuthkur Village water levels range – 6.67 m to 7.84 m
  - Nagulamalyal Village water leels range – 6.0 m to 8.03 m.
  - pH and TDS values range within permissible limits
  - Fluoride levels in all the samples are within permissible limits.
  - Nitrates above normal in 02 sample may be related to anthropogenic activities like ddrains, animal wastes etc or leaching of fertilizers.
4. Due to non operation of quarries, it was unable to monitor the ambient air quality levels by the TSPCB. The report of the TSPCB, Pollution Control Board, Ramagundam is as follows.

**1. M/s. Swetha Granites, (1.0 Ha. Mining of Colour Granite), Sy No.452, Nagulamalyal (V), Karimnagar (M&D).**

- Environment Clearance dated 29.11.2012 obtained from SEIAA, Hyderabad with production capacity-942 Cum/Year. The E.C order is valid for a period of 16 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 16 years.
- CFE order Dt. 28.01.2013. The mine obtained CFO of the Board on 25.01.2022 and valid upto 31.12.2026.
- During the joint inspection on 11.05.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within the quarry lease area.

**2. M/s. Sandiya International Granites, (1.0 Ha. Mining of Colour Granite), Sy No.596, Nagulamalyal (V), Karimnagar (M&D).**

- Environment Clearance dated 25.10.2013 obtained from SEIAA, Hyderabad with production capacity -1812 m<sup>3</sup>/Annum. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 36 years.
- CFE order Dt. 16.09.2016. The mine obtained CFO of the Board on 01.04.2017 and which was expired on 31.01.2022.
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**3. M/s. Sandiya International Granites, (1.58 Ha. Mining of Colour Granite), Sy No.500, Odela (V&M), Karimnagar District.**

- Environment Clearance order Dt. 25.10.2013 obtained from SEIAA, Hyderabad with production capacity -3223 m<sup>3</sup>/Annum. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 87 years.
- CFE order dt. 16.09.2016. The mine obtained CFO of the Board on 24.03.2017 and which was expired on 31.01.2022.
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**4. M/s. Sandiya International Granites, (Mine-1.953 Ha. Mining of Colour Granite), Sy No.325, 326 & 327, Asifnagar (V), Karimnagar (M&D).**

- Environment Clearance dated 26.02.2013 obtained from SEIAA, Hyderabad with production capacity -1715 Cum/Annum. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 74 years.
- CFE order Dt. 09.07.2013. The mine obtained CFO of the Board on 19.03.2015 and which was expired on 31.03.2017.
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**5. M/s. Swetha Granites, (0.2 Ha. Mining of Colour Granite), Sy No.168, Odyaram (V), Gangadhara (M), Karimnagar District.**

- Environment Clearance order dt. 29.11.2012 obtained from SEIAA, Hyderabad with production capacity -851 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 46 years.
- CFE order dt. 28.01.2013. The mine obtained CFO of the Board on 25.01.2022 and valid upto 31.12.2026.
- During the joint inspection on 11.05.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**6. M/s. Swetha Granites, (1.0 Ha. Mining of Colour Granite), Sy No.168, Odyaram (V), Gangadhara (M), Karimnagar District.**

- Environment Clearance order Dt. 29.11.2012 obtained from SEIAA, Hyderabad with production capacity -2064 Cum/Annum. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 22 years.
- CFE order dt. 28.01.2013. The mine obtained CFO of the Board on 25.01.2022 and valid upto 31.12.2026.

- During the joint inspection on 11.05.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**7. M/s. Swetha Granites, (1.0 Ha. Mining of Colour Granite), Sy No.106, Odyaram (V), Gangadhara (M), Karimnagar District.**

- Environment Clearance order dt. 29.11.2012 obtained from SEIAA, Hyderabad with production capacity -3255 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 33 years.
- CFE order dt. 28.01.2013. The mine obtained CFO of the Board on 25.01.2022 and valid upto 31.12.2026.
- During the joint inspection on 11.05.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**8. M/s. Swetha Granites, (1.0 Ha. Mining of Colour Granite), Sy No.178, Odyaram (V), Gangadhara (M), Karimnagar District.**

- Environment Clearance order dt. 29.11.2012 obtained from SEIAA, Hyderabad with production capacity -1295 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 25 years.
- CFE order Dt. 28.01.2013. The mine obtained CFO of the Board on 01.02.2022 and valid upto 31.12.2026.
- During the joint inspection on 11.05.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**9. M/s. Swetha Granites, (1.0 Ha. Mining of Colour Granite), Sy No.162 & 165, Odyaram (V), Gangadhara (M), Karimnagar District.**

- Environment Clearance order dt. 29.11.2012 obtained from SEIAA, Hyderabad with production capacity -1506.72 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 93 years.
- CFE order dt. 28.01.2013. The mine obtained CFO of the Board on 27.04.2017 and valid upto 31.05.2022.
- During the joint inspection on 11.05.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**10. M/s. Mahalaxmi Granites (Formerly M/s. Swetha Granites), (1.610 Ha. Mining of Colour Granite), Sy No.1174, Gattubuthkur (V), Gangadhara (M), Karimnagar District.**

- Environment Clearance on 26.02.2013 obtained from SEIAA, Hyderabad with production capacity -2180 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 62 years.
- CFE order dt. 16.12.2013. The mine obtained CFO of the Board on 09.05.2022 and valid upto 31.03.2027
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**11.M/s. Swetha Granites, (1.350 Ha. Mining of Colour Granite), Sy No.278, Asifnagar (V), Karimnagar (M&D).**

- Environment Clearance order dt. 29.11.2012 obtained from SEIAA, Hyderabad with production capacity -2314 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 56 years.
- CFE order dt. 28.01.2013. The mine obtained CFO of the Board on 12.11.2018 and valid upto 31.12.2023.
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**12.M/s. Swetha Granites, (1.44 Ha. Mining of Colour Granite), Sy No.94/A, Odyaram (V), Gangadhara (M), Karimnagar District.**

- Environment Clearance dt. 01.04.2021 obtained from SEIAA, Hyderabad with production capacity -10800 m<sup>3</sup>/Annum. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 5 years.
- CFE order dt. 15.10.2015. The mine obtained CFO of the Board on 05.02.2022 and valid upto 30.09.2026.
- During the joint inspection on 11.05.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**13.M/s. Swetha Granites, (4.2 Ha. Mining of Colour Granite), Sy No.104, Baddipalli (V), Karimnagar (M&D).**

- Environment Clearance order dt. 29.11.2012 obtained from SEIAA, Hyderabad with production capacity -3644 m<sup>3</sup>/Annum. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 284 years.
- CFE order dt. 28.01.2013. The mine obtained CFO of the Board on 12.11.2018 and valid upto 31.12.2023.

- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**14.M/s. Sandiya International Granites, (2.0 Ha. Mining of Colour Granite), Sy No.596, Nagulamalyala (V&M), Karimnagar District**

- Environment Clearance order dt. 08.05.2013 obtained from SEIAA, Hyderabad with production capacity -2,438 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 213 years.
- The mine obtained CFO of the Board on 24.03.2017 and which was expired on 31.01.2022.
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**15.M/s. Sandiya International Granites, (5.30 Ha. Mining of Colour Granite), Sy No.596, Nagulamalyala (V&M), Karimnagar District**

- Environment Clearance order dt. 10.06.2013 obtained from SEIAA, Hyderabad with production capacity -1933 M3/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 821 years.
- CFE order dt.24.09.2013. The mine obtained CFO of the Board on 23.11.2021 and which is valid upto 31.07.2026.
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**16.M/s. Sandiya International Granites, (2.570 Ha. Mining of Colour Granite), Sy No.596, Nagulamalyala (V&M), Karimnagar District**

- Environment Clearance order dt. 08.03.2013 obtained from SEIAA, Hyderabad with production capacity -2038 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 128.72 years.
- CFE order dt.13.05.2013. The mine obtained CFO of the Board on 19.01.2019 and which is valid upto 31.12.2023.
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**17.M/s. Swetha Granites, (9.267 Ha. Mining of Colour Granite), Sy No.169, 170, 177, 178 & 179, Odyaram (V), Gangadhara (M), Karimnagar District**

- Environment Clearance order dt. 03.10.2013 obtained from SEIAA, Hyderabad with production capacity -13577.40 M3/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 54 years.
- CFE order dt.30.11.2013. The mine obtained CFO of the Board on 11.12.2017 and which is valid upto 30.11.2022.
- During the joint inspection on 11.05.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**18.M/s. Swetha Granites, (3.814 Ha. Mining of Colour Granite), Sy No.451, 452, 453, 454,463, 464, 465 & 466, Nagulamalyala (V), Karimnagar (M&District).**

- Environment Clearance order dt. 10.07.2013 obtained from SEIAA, Hyderabad with production capacity -9888 M3/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 55 years.
- CFE order dt.25.09.2013. The mine obtained CFO of the Board on 11.12.2017 and which is valid upto 31.10.2022.
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**19.M/s. Mahalaxmi Granites (Earlier M/s. Swetha Granites), (4.65 Ha. Mining of Colour Granite), Sy No.1160, Gattubuthkur (V), Gangadhara (M), Karimnagar District.**

- Environment Clearance order dt. 26.02.2013 obtained from SEIAA, Hyderabad with production capacity -3,855.84 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 68 years. Subsequently, the industry has obtained firm name change in EC from M/s. Swetha Granites to M/s. Mahalaxmi Granites on 07.12.2019.
- CFE order dt.25.06.2013. The mine obtained CFO of the Board on 13.06.2022 and which is valid upto 30.04.2027.
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**20.M/s. Mahalaxmi Granites (Earlier M/s. Swetha Granites), (1.30 Ha. Mining of Colour Granite), Sy No.1160, Gattubuthkur (V), Gangadhara (M), Karimnagar District.**

- Environment Clearance order dt. 26.02.2013 obtained from SEIAA, Hyderabad with production capacity -2,422.80 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 32 years. Subsequently, the industry has obtained firm

name change in EC from M/s. Swetha Granites to M/s. Mahalaxmi Granites on 07.12.2019.

- CFE order dt.16.12.2013. The mine obtained CFO of the Board on 10.05.2022 and which is valid upto 30.04.2027.
- During the joint inspection on 03.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**21.M/s. Swetha Granites, (0.967 Ha. Mining of Colour Granite), Sy No.168, Odyaram (V), Gangadhara (M), Karimnagar District**

- Environment Clearance order dt. 29.11.2012 obtained from SEIAA, Hyderabad with production capacity -2,334.72 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 12 years.
- CFE order dt.28.01.2013. The mine obtained CFO of the Board on 25.01.2022 and which is valid upto 31.12.2026.
- During the joint inspection on 11.05.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

**22.M/s. Aravind Granites, (2.0 Ha. Mining of Colour Granite), Sy No.178, Edulagattepally (V), Manakondur (M), Karimnagar District.**

- Environment Clearance order dt. 29.11.2012 obtained from SEIAA, Hyderabad with production capacity -1440 Cum/Year. The E.C order is valid for a period of 20 years OR the expiry date of mine lease period, whichever is earlier. It was reported that the life of the mine is 32 years.
- CFE order dt.07.02.2013. The mine obtained CFO of the Board on 11.01.2021 and which is valid upto 31.12.2026.
- During the joint inspection on 04.08.2022, it was observed that the mine was not in operation. Hence, the Ambient Air Quality Monitoring (AAQM) was not carried out.
- The mine overburden (solid waste) dumped within quarry lease area.

5. It is submitted that regarding Sl.No.14 in the above table, this office issued Demand Notice for illegal excavation of gravel and directed to pay the Normal Seig. Fee Rs. 2,91,150/- + Ten(10) times penalty Rs.29,11,500/-. Further, the lease holder has paid an amount of Rs.2,91,150/- towards Normal Seig.Fee only. Subsequently, the lessee M/s. Sandiya International Granites filed a Revision application before the Govt. for waiver of penalty.The orders are awaited from the Government.

As per the District Mineral Foundation Trust Rules issued vide G.O.Ms.No.3, Ind., & Com., Department, dt. 20-01-2016, the District Mineral Foundation Trust Fund will be charged @ 30% on Seig.Fee payable in respect of minor minerals consumed by the Govt.Engineering Departments and 20% on the Seig.Fee payable in respect of Granite.

Further, it is submitted that applicant has mentioned in the O.A.application, the extent of quarry leases in acres. As per this office records all the leases are in Hectars only. The area 1.00 Hectare is equal to 2.471 Acres.

Further, it is submitted that regarding unauthorized transportation of granite blocks through Railway Rakes, the Deputy Director of Mines & Geology, Warangal has issued 381 Demand Notices (Pertains to Karimnagar District). Out of 381 cases, 171 cases were closed and remaining 210 cases are pending for an amount of Rs. 152,67,80,582/- . For the balance cases this office submitted proposals for determination of quarry lease and initiated Revenue Recovery Act for the realization.

As per the online mineral e permit system data, during the last (8) financial years **2016-17 to 2023-24**, the following amounts were realized towards Royalty/Seigniorage fee and DMFT amounts to the Government exchequer. The details are as given below

Year	Seig.Fee	DMF
2016-17	97,58,89,852	12,74,38,230
2017-18	111,21,85,111	22,27,68,625
2018-19	104,92,32,299	21,01,77,607
2019-20	101,95,32,008	20,40,67,644
2020-21	134,42,94,321	26,90,53,526
2021-22	84,11,68,435	16,84,10,312
2022-23	90,84,05,958	18,19,14,041
2023-24	80,27,70,033	16,32,31,930
<b>Total</b>	<b>805,34,78,017</b>	<b>154,70,61,915</b>

This is submitted for favour of kind information.

*29.11.24*  
Asst. Director of Mines & Geology  
Karimnagar.